## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.1525/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J) SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Prakash Steelage

Vs.

Vijsun Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

## **ORDER**

## CP No.1525/I&BP/NCLT/MB/MAH/2017

The professional appearing on behalf of the Operational Creditor having stated that call has come from Corporate Debtor side expressing their willingness to make payment, at his request, list this matter on 16.2.2018.

\_Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR

Member (Judicial)